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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 76/NCLT/AHM/2018  
CA(CAA) No. 19/NCLT/AHM/2018**


Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2018**

Name of the Company: Solvay Specialities India Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS)      DESIGNATION      REPRESENTATION      SIGNATURE**

1.	Nandish Chudgar	Adv.	Applicant	
2.	afw Raheel Patel i/b. Nanavati Associates			

**ORDER**

Advocate Mr. Nandish Chudgar with Mr. Raheel Patel, i/b Nanavati Associates, are present for the applicant

Ld. Counsel the applicant stated that an IA, for correcting the name of the Transferor and Transferee Company in the order dated 13.03.2018 passed by this Tribunal in CA (CAA) 19 of 2018, is filed with the Registry, but the same is not yet listed for hearing before this Tribunal.

In view of the above, the Registry is directed to list the above said IA for correcting of the order dated 13.03.2018 passed by this Tribunal in CA (CAA) 19 of 2018 along with main petition i.e. CP(CAA) 76 of 2018 on 22.06.2018.

List the matter on 22.06.2018

  
**HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL**

Dated this the 21<sup>th</sup> day of June, 2018.